

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 733 OF 2017 IN  
DFR NO.2508 OF 2017**

**Dated: 26<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Meghalaya Power Generation Corporation Ltd. ...Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission .....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Sakie Jakharia**

**ORDER**

**IA NO. 733 OF 2017**  
*(Appln. for condonation of delay)*

Issue notice to the Respondents returnable on 09.11.2017.  
Dasti, in addition, is permitted.

List the matter on **09.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**